

**GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF SCHOOL EDUCATION & LITERACY**

**LOK SABHA
UNSTARRED QUESTION NO. 3499
TO BE ANSWERED ON 21.12.2015**

Posts of Teachers

3499. SHRI G. HARI:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether it is a fact that the Government has asked all the State Governments to ensure rationalisation of teaching posts and if so, the details thereof;
- (b) whether it is also true that some segments in the schools are heavily loaded and some sparsely; and
- (c) if so, the response received by the Government from the State Governments in this regard?

ANSWER

**MINISTER OF HUMAN RESOURCE DEVELOPMENT
(SMT. SMRITI ZUBIN IRANI)**

(a) to (c): Yes, Madam. Right of Children to Free and Compulsory Education (RTE) Act, 2009, which became operative with effect from 1st April, 2010, provides for rational deployment of teachers by ensuring that the specified Pupil-Teacher Ratio (PTR) is maintained for each school rather than just as an average for the State or District or Block thus ensuring that there is no urban rural imbalance in teacher postings. The RTE Act, 2009 prescribes the optimum PTR to be maintained at each of the schools for different classes.

The PTR for Government elementary schools is 1:26 and there are 37.35% of schools with adverse PTR in the country as per Unified District Information System of Education (UDISE) 2013-14. Education being a concurrent subject, a majority of schools come under the purview of the State Governments/Union Territory (UT) Administrations. Central Government regularly takes up the issue of recruitment to vacant teacher posts with the State Government/UTs, which have the primary responsibility to fill up these posts.
